

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-24/2003/7202/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,  
District and Sessions Judge,  
Charaideo.

Dated Guwahati the <sup>th</sup> 25<sup>Aug</sup> ~~July~~, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJCHA/2022/974 dtd 23.08.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 26.08.2022 till the morning of 30.08.2022**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sdt-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-24/2003/7203/A, dated , 25-08-2022

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Rao*